

- Ref.- 1) District Court Circular No.Estt./1848, Dt.11/02/2022
2) Hon'ble High Court letter No.Insp-I/36, dt.03/03/2022.

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District Court, Thane
Date-04/03/2022

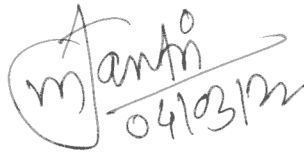

C I R C U L A R

In view of the directions issued by the Hon'ble High Court vide its letter referred to above, the Principal District & Sessions Judge, Thane in continuation of earlier Circular is pleased to pass the following directions.

All the Courts in Judicial District Thane shall continue with normal physical functioning like pre-pandemic days, with 100% attendance of Judicial Officers and 100% attendance of staff in both sessions w.e.f. 05/03/2022.

All the Covide-19 safety and precautionary measures (i.e. wearing masks, sanitization, social distancing norms, vaccination etc.) set forth by the Central Governments, State Governments and Local Authorities etc. from time to time, shall be adhered scrupulously .

Thane
Date-04/03/2022


(Abhay J. Mantri)
Principal District & Sessions Judge,
Thane



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No.Estt. /2917/2022
District Court, Thane
Date 04/03/2022

Copy forwarded with compliments for information and necessary action to

01. The Member, M.A.C.T., Thane.
02. The District Judge- , Thane
03. The Ad-hoc District Judge- , Thane
04. The Extra Joint District Judge, Thane (POCSO Court)
05. The Extra Joint District Judge, Thane
06. The District Judge-1, Kalyan/Vasai/Palghar.
07. The Civil Judge, Senior Division, Thane/ Kalyan/ Vasai/ Palghar.
08. The Member Secretary, District Legal Services Authority, Thane.
09. The Chief Judicial Magistrate, Thane.
10. The Civil Judge,J.D. & J.M.F.C., Vashi/Ulhasnagar/Bhiwandi/ Murbad/ Shahapur/Dahanu/Wada/Jawhar
11. The Joint Civil Judge,J.D. & J.M.F.C., Kalyan/Ulhasnagar/ Bhiwandi/ Vasai/Palghar/Dahanu.
12. The Judicial Magistrate, F.C., I Court/ II Court, Thane.
13. The Judicial Magistrate, F.C., I Court/ III Court, Kalyan.
14. The Judicial Magistrate,F.C., Railway Court, Kalyan/Virar.
15. The District Government Pleader, Thane
16. The President Bar Association, Thane
17. The President All Taluka Bar Association in Thane Judicial District
18. The Registrar, District Court, Thane/Family Court, Thane/Industrial Court, Thane/Co-operative Court, Thane.
19. The Superintendent, Central Jail Thane/Kalyan/Taloja/ Arthor Road, Bombay.
20. The Sr. Court Manager, District Court, Thane
21. The Personal Assistant, District Court, Thane
22. The Superintendent (Admn./Judl./Insp.), District Court, Thane.
23. The Assistant Superintendent, (C & F)/Record Office/Writ Section/GOB/Computer Section/Hon'ble Principal District & Sessions Court, District Court, Thane.
24. Sr.Clerk, C.S. Office/Library, District Court, Thane
25. The Junior Clerk, Muster Roll, District Court, Thane
26. The Junior Clerk, Muster Roll (Peon), District Court, Thane

By Order,


Registrar, 04-03-22
District Court, Thane.